

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ENDORSEMENT**

Endt. No. 653/Confdl./2025 Bilaspur, dated the 23/06/2025  
I-8-6/2001 (Pt V)

Copy of Order No. 2697/1951/XXI-B/C.G./2025 dated 23.06.2025  
issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative  
Affairs Department, Raipur forwarded to:-

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.



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- 15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
- 20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 21)
  1. Shri Nilesh Jagdalla, V Additional Judge to the Court of I Civil Judge Senior Division, Raigarh
  2. Shri Aman Tigga, I Civil Judge Junior Division, Baikunthpur

*for information and compliance. He is directed to take over charge at his new place of posting **on or before 01.07.2025** and send his handing and taking over charge reports through the concerned Principal District Judge.*
- 22) Principal District & Sessions Judge, Raigarh and Korla (Baikunthpur) for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same **on or before 07.07.2025** under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- 23) Principal District & Sessions Judge, Balod/Balrampur-Ramanujganj/ Balodabazar-Bhatapara/ Bemetera/ Bastar (Jagdalpur)/ Bilaspur/ Dakshin Bastar (Dantewada)/ Durg/ Dhamtari /Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Korba/ Kondagaon/ Mahasamund/ Mungeli/ Rajnandgaon/ Raipur/ Surajpur/ Sarguja (Ambikapur) /Uttar Bastar (Kanker) for information.
- 24) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 25) Additional Registrar (Judicial/D.E./Admn./Classification/Copying/ Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 28) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 29) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.



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- 30)Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 31)Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
- 32)Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/ Works Sections/Copying/ Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 33)In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 34)Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 35)Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
23.6.25  
(MANEESH KUMAR THAKUR)  
REGISTRAR GENERAL

**Government of Chhattisgarh**  
**Law & Legislative Affairs Department, Mantralaya**  
**Mahanadi Bhawan, Nava Raipur, Atal Nagar, 492002**

**ORDER**

**23 JUN 2025**

Nava Raipur, dated /06/2025

F.No. <sup>2697</sup> /1951/XXI-B/C.G./2025. The State Government on recommendation of the Hon'ble High Court of Chhattisgarh vide its Memo No. 632/II-2-17/2001 (Pt.IV), I-8-6/2001(Pt.V) Confdl./2025, Bilaspur Dated 20-06-2025 hereby, appoints the following Judicial Officers specified in column (2) of the Schedule below as Secretary, District Legal Services Authority on deputation, as mentioned in column (3) of Schedule, from the date they assume charge of their office, namely :-

Sl. No.	Name of Judicial Officer with present place of posting	Name of DLSA
(1)	(2)	(3)
01	Shri Nilesh Jagdalla, V Additional Judge to the Court of I Civil Judge Senior Division, Raigarh	Secretary, District Legal Services Authority, Rajnandgaon
02	Shri Aman Tigga, I Civil Judge Junior Division, Baikunthpur	Secretary, District Legal Services Authority, Kawardha

By Order and in the name of the  
Governor of Chhattisgarh,

(Rajnish Shrivastava)

Principal Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department

Endt. No. <sup>2698</sup> /1951/XXI-B/C.G./2025  
Copy forwarded to:-


Raipur, dated. /06/2025.

**23 JUN 2025**

- ✓ (1) Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 632/II-2-17/2001 (Pt.IV), I-8-6/2001(Pt.V) Confdl./2025, Bilaspur Dated 20-06-2025
- (2) Accountant General, Chhattisgarh, Raipur,
- (3) District and Sessions Judge, Rajnandgaon, Kawardha
- (4) Member Secretary, C.G. State Legal Services Authority, Bilaspur,
- (5) Shri Nilesh Jagdalla, V Additional Judge to the Court of I Civil Judge Senior Division, Raigarh
- (6) Shri Aman Tigga, I Civil Judge Junior Division, Baikunthpur
- (7) Private Secretary to Hon'ble Law Minister for perusal of Hon'ble Law Minister.
- (8) Private Secretary to Principal Secretary, Law for perusal of Principal Secretary, Law,

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- (9) Establishment Section/Account Section, Law and Legislative Affairs  
Department, Mantralaya, Raipur,
- (10) Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava  
Raipur, C.G. for publication in the forthcoming ,  
for information and necessary action.

  
(**Shradha Singh Shrivastava**)  
Deputy Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department